

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.105/ND/2013
RT No.75/Chd/Pb./2016**

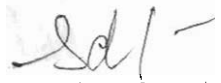
Anil Kumar Batra & Ors.Petitioners.

Versus.

M/s Ganpati Empires and Estates Pvt. Ltd. Ors.Respondents.

Present: Mr.Karan Malhotra, Advocate for petitioners.
Mr.Sanjay Mishra, Advocate for respondents.

In view of the statements of petitioners No.1, 3 and 4 and learned counsel for the petitioners, the instant petition is dismissed as withdrawn, the matter having been compromised. The compromise Ex.C-1 shall form part of this order.


(Justice R.P.Nagrath)
Member (Judicial)

May 05, 2017.
Ashwani